

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 02/16/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.01.2018**

**NAME OF THE COMPANY: M/s. International Road Dynamics South
Asia Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 2(41)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

Report of the ROC has still not been received. Notice be issued granting them last opportunity to file their report.

To come up on 31st January, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**